

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -3810
ANSWERED ON - 05/04/2023

EVALUATION OF VARIOUS SCHEME/PROGRAMMES

3810 .SHRI ABDUL WAHAB

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government has evaluated the performance of various schemes/programmes under implementation in the Ministry during the last five years;
- (b) if so, the details and outcome thereof; and
- (c) the funds allocated to these schemes/programmes during the last five years and the current year, scheme/programme-wise?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) to (c) The focus of the Department of Social Justice and Empowerment is the welfare of the poorest households of the socially, educationally and economically marginalized sections of the society including Scheduled Castes (SCs), Other Backward Classes, Senior Citizens, Victims of Alcoholism and Substance Abuse, Transgender Persons, Beggars, Denotified and Nomadic Tribes (DNTs), Economically Backward Classes (EBCs) and Economically Weaker Section (EWS).

For the successful implementation of the Schemes Government undertakes steps like mandatory annual inspections by District Authorities, scrutiny of proposals by multidisciplinary State Level Grants-in-aid Committee, mandatory submission of audited statement of accounts and utilization Certificate and periodic review by holding meetings at national level, state level, district level and field visits. The Department also undertakes periodic review of the implementation of the schemes through third party evaluation studies, the studies have found that these schemes are achieving desired objectives. The department has also constituted Project Management Unit (PMU) to monitor and evaluate the institutions/organizations receiving funds from the department under various schemes.

The funds allocated to these schemes/programmes during the last five years and the current year, scheme/programme-wise is given at **Annexure**.

Annexure

Funds allocated to the schemes/programmes during Financial Year 2017-18 to 2020-21						
(Rs. in crore)						
S.No.	Programme/Schemes	Funds allocated 2016-17	Funds allocated 2017-18	Funds allocated 2018-19	Funds allocated 2019-20	Funds allocated 2020-21
1	Post Matric Scholarship for SCs	2820.70	3347.99	6000.00	2690.00	3815.87
2	Free Coaching for SCs and OBCs	2.00	25.00	15.00	30.00	30.00
3	Pradhan Mantri Adharsh Gram Yojana	50.00	40.00	140.00	718.00	300.00
4	Strengthening of machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act, 1989	228.49	305.17	403.72	630.00	600.00
5	Babu Jagjivan Ram Chhatrawas Yojana	35.00	155.00	32.00	25.00	30.00
6	Assistance to Vol. Orgns. for SCs	70.00	70.00	30.00	70.00	125.00
7	Pre-matric Scholarships for the children of those engaged in unclean occupation	1.00	2.70	4.00	30.00	27.00
8	State Sch. Castes Development Corporations	20.00	20.00	20.00	20.00	20.00
9	Up gradation of Merit of SC Students	1.00	2.00	0.01	0.00	0.00
10	Special Central Assistance to Scheduled Castes Sub Plan	800.00	800.00	900.00	1100.00	300.00
11	National Fellowship for SCs	200.00	230.00	240.00	246.66	125.00
12	Self Employment Scheme of Liberation & Rehabilitation of Scavengers	1.00	5.00	70.00	99.93	30.00
13	National Overseas Scholarship for SCs	15.00	15.00	15.00	20.00	30.00
14	Top Class Education for SCs	31.00	35.00	25.00	40.50	50.00
15	Pre Matric Scholarship for SCs	510.00	50.00	109.45	355.00	600.00
16	VISVAS Yojana SC Component	0.00	0.00	0.00	0.00	32.13
17	Venture Capital Funds for SCs	40.00	40.00	10.00	60.00	40.00
18	Credit Gurantee fund for SCs	0.01	0.01	0.01	0.01	0.00
19	Pradhan Mantri Dakshta Aur Kushalta Samapan (SC Coponent)	0.00	0.00	0.00	0.00	0.00
20	Scheme for prevention of Alcoholism and Substance (Drugs) Abuse	46.00	46.00	80.00	110.00	0.00
21	Research Studies & Publications	0.50	2.50	3.00	5.00	0.00
22	Information & Mass Education Cell	30.00	37.00	40.00	11.00	5.00
23	Assistance to VO. for Providing Social Defence Services	3.00	3.00	3.00	3.00	3.00
24	Integrated Programmes for Sr. Citizens	37.00	46.00	60.00	100.00	0.00
25	National Action Plan for Senior Citizens	0.00	0.00	0.00	40.00	150.00
26	National Survey on Drug Abuse and Substance Abuse	6.00	22.22	11.00	0.00	0.00
27	National Action Plan on Drug Demand Reduction	0.01	0.01	113.50	135.00	180.00
28	Integrated Programme for Rehabilitation of Beggars	1.00	1.00	0.50	25.00	0.00
29	Scheme for Tansgender Persons	0.01	0.02	1.00	5.00	0.00
30	Rashtriya Vayoshri Yojana	0.00	0.00	0.01	0.01	0.00
31	Pre-matric Scholarship to OBCs	142.00	142.00	132.00	220.00	175.00
32	Assistance for Skill Development of OBCs, DNTs and EBCs	9.00	10.00	30.00	34.00	50.00
33	Boys & Girls Hostels for OBCs	40.00	40.00	30.00	30.00	35.00
34	Post-Matric Scholarship for OBCs	885.00	885.00	983.25	1397.50	1100.00
35	Scheme for Educational and Economical Development of De-notified and Nomadic Tribes	4.50	6.00	10.00	10.00	10.00
36	Post Matric Scholarship for Economically Backward Classes	15.12	10.00	23.00	13.00	25.00
37	Interest Subsidy on Overseas Studies of OBCs	3.00	4.30	10.00	26.09	35.00
38	National Fellowship for OBCs and EBCs	27.00	40.00	30.00	52.50	45.00
39	VISVAS Yojana OBC Component	0.00	0.00	0.00	0.00	32.00
40	Venture Capital Fund for Backward Classes	0.00	0.00	0.00	50.00	10.00
41	Pradhan Mantri Dakshta Aur Kushalta Samapan (OBC Coponent)	0.00	0.00	0.00	0.00	0.00

Funds allocated to the schemes/programmes during Financial Year 2021-22 to 2022-23			
(Rs. in crore)			
S.No.	Programme/Schemes	Funds allocated 2021-22	Funds allocated 2022-23 (As on date 30.03.2023)
1	Post Matric Scholarship for SCs	4196.59	5660.00
2	SHREYAS Scheme (National Fellowship, National Overseas Scholarships, Top Class Education, Free Coaching)		
	National Fellowship for SCs	125.00	159.00
	National Overseas Scholarship for SCs	35.00	50.00
	Top Class Education for SCs	70.00	108.00
	Free Coaching for SCs	30.00	27.00
3	PM AJAY	1800.00	1062.39
4	Strengthening of machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act, 1989	600.00	500.00
5	Scheme of Residential Education for Students in High School in Targeted Area (SRESHTA)	63.21	89.00
6	Assistance to State Scheduled Castes Development Corporations	0.01	0.01
7	Self Employment Scheme of Liberation & Rehabilitation of Scavengers	43.31	70.00
8	Pre Matric Scholarship for SCs and Others	725.00	500.00
9	VISVAS Yojana (SCs)	10.00	0.01
10	Venture Capital Funds for SCs	70.00	70.00
11	PM DAKSH Yojana SC Component	38.94	40.00
12	Atal Vayo Abhuday Yojana	150.00	140.00
13	National Action Plan on Drug Demand Reduction	200.00	200.00
14	Support for Marginalized Individuals for Livelihood & Enterprize (SMILE)		
	Comprehensive Rehabilitation of Persons Engaged in the Act of Begging	10.00	15.00
	Comprehensive Rehabilitation for Welfare of Transgender Persons	25.00	30.00
15	PM YASASVI (OBCs/EBCs/DNTs)		
	Post Matric Scholarship for OBCs/EBCs	1300.00	1083.00
	Pre Matric Scholarship for OBCs	250.00	394.61
	Boys and Girls Hostel for OBCs	30.00	20.00
	Total PM YASASVI	1580.00	
16	SHREYAS (OBCs)		
	National Fellowship for OBCs	60.00	53.00
	Interest Subsidy on Overseas Studies of OBCs	30.00	27.00
17	VISVAS Yojana OBCs	10.00	0.01
18	Venture Capital Fund for Backward Classes	20.00	40.00
19	PM DAKSH Yojana OBC Component	40.54	44.00
20	Scheme for Economic Empowerment of DNT/N/SN (SEED)	40.40	28.00
21	Information, Monitoring Evaluation and Social Audit	25.00	19.50

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